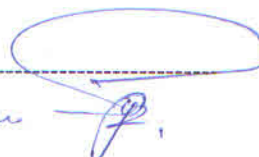


NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 10.02.2017.

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : CP 192/16
PETITION NUMBER : TP 194/17
NAME OF THE PETITIONER (S) : THOMSON REUTERS SOUTH ASIA PVT. LTD.
NAME OF THE RESPONDENT (S) : ----
UNDER SECTION : 391-394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
1.	SATI P. JOHN SPJ Legal	Advocate for petitioner	

ORDER

Counsel for Petitioner is present. He has filed two sets of copies of petition. This is the case received from Hon. High Court of Karnataka, hence notices to be issued to OL, ROC & RD including I.T. Department. Registry is directed to issue notices to the above authorities as per Section 230 Clause-5 of the CA 2013.

2. Posted to 13.03.2017.



MEMBER(J)



MEMBER(T)